

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 27 of 2013

Dated : 30th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Transmission Corporation ltd. ... Appellant(s)

Versus

Punjab Electricity Regulatory Commission &Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

ORDER

Admit. Mr. Sakesh Kumar takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 01.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **01.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt